

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) 452(ND)/2017

**CORAM:**

**PRESENT: DR. V. K. SUBBURAJ**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2019**

**NAME OF THE COMPANY: M/s Power2sme Pvt. Ltd. Vs. JV Strips Ltd. & Ors.**


**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

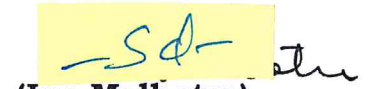
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	<b>For the Petitioner:</b>	Mr. Pankaj Bhagat and Mr. Sadre Alam, Advocates		
	<b>For the Respondent:</b>	Mr. Amit Dhall and Mr. Rajat Srivastava, Advocates for R-1		
		Mr. Dinesh Mohan Sinha, Advocate and Prince Mohan Sinha, PCS for R-4		
		Mr. Atul Sharma and Mr. Vikram Babbar, Advocates for R-6		
		Mr. Abhinav Singh, Advocate for R-8		

**ORDER**

Request for an adjournment is being made on behalf of the liquidator on grounds that there has been bereavement in his family. In view of the same, renotify this case on 24<sup>th</sup> April, 2019.

  
**(V. K. Subburaj)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**